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(d) if so, the decision of Government on this request?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) and (b). PEXSEM has made some progress since its introduction as a pilot project in 1983. As per available information 889 ex-servicemen/ serving personnel against a target of 1500, have been trained in different trades. Out of these 880 trainees, 122 have set themselves up in self-employment, 22 have secured salaried employment, and 312 trainees are awaiting loans from various banks to implement their projects.

(c) and (d). The only requests which have been received are from the Governments of Haryana and Himachal Pradesh for extension of this Scheme to Bhiwani and Hamirpur districts respectively. These requests under consideration.

Cantonments in Hamirpur and Una in Himachal Pradesh and Hoshiarpur in Punjab

- 6473. PROF. **NARAIN** CHAND PARASHAR: Will the Minister oſ DEFENCE be pleased to state:
- (a) whether Government have finalised the proposal for setting up cantonments in Hamirpur and Una Districts of Himachal Pradesh and Hoshiarpur District of Punjab;
- (b) if so, the exact sites and a brief outline of the cantonments projects, the approximate area to be acquired and number of villages to be uprooted for this purpose in each case;
- (c) the likely dates by which the work on cantonments would be commenced and completed;
- (d) if not, whether any early decision would be taken in this regard so as to remove uncertainty in the minds of people; and
- (e) whether the outers would be given adequate compensation and ensured of proper resettlement?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) Hoshiarpurin Punjab has been approved for setting up a Military Station. In respect of Hamirpur

and Una, the proposal is under consideration.

(b) to (e). The Punjab Government was consulted and several sites have been suggested for locating a Military Station at Hoshiarpur. All relevant aspects, including the suitability of the site and the population affected, will be taken into consideration while making the final selection. As regards Hamirpur and Una, a decision is yet to be

Details of Multinational Companies Operating in Tea Plantations

6474. SHRI ANAND PATHAK: Will the Minister of INDUSTRY AND COM-PANY AFFAIRS be pleased to state:

- (a) the number of multi-national corporations and MRTP companies operating in Tea Plantations, State-wise and the names thereof;
- (b) the total acreage under tea plantations held by the individual companies referred to above;
- (c) the up-to-date paid up capital and reserve fund of the individual e referred to above; and
 - (d) the remittance abroad by these companies during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHAMMAD KHAN): (a) to (d). None of the companies which are outside India but are registered under Sec. 592 of the Companies Act, 1956, for having established a place of business in India, operate any tea plantations.

31 companies shown in the Tea Directory for 1982 published by the Tea Board as owing tea estates are registered under the Monopolies and Restrictive Trade Practices Act, 1969. A statement showing the names of these companies, States in which they are registered, their paid up capital and reserves as per the last available balance sheets and dividend remittances made by these companies during the last three years are in the annexed statement. Information regarding acreage under plantations is not required to be shown in the balance sheets and hence the information in this regard is not available.

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Statement

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Divi	1981-82	7	38.85	18.45	33.30	41.34	4.37	10.10	ļ.	16.56	ijŻ	22.20	Z	112.56	0.02	ł	90.0	0.12
Reserves	and Surplus	9	99.089	535.22	784.34	793.71	112.05	155.64	38.43	224.86	204.00	227.45	416.43	1095.96	177.98	3062.70	1080.23	714.52
Paid-up	Capital	\$	350.00	175.00	360.00	350.00	45.00	106.06	70.00	119.56	325.00	544.82	300.00	220.00	105.00	251.81	82.48	58.26
Data for	the year ending	4	30.6.84	31.12.83	30.6.84	30.6.84	30,6.84	30.6.84	31.12.83	30.6.84	31.3.84	30.6.84	31,3.83	30.6.84	31.12.83	31.12.84	30.6.84	30.6.84
State in which	registered	3	Assam	Assam	West Bengal	Assam	Assam	Assam	West Bengal	Assam	Assam	West Bengal	Kerala	Tamil Nadu	West Bengal	West Bengal	West Bengal	West Bengal
		2	Assam Co. (India) Ltd.	Doom Dooma India Ltd.	Goodricke Group Ltd.	George Williamson (Assam) Ltd.	Majuli Tea Co. (India) Ltd.	Makum Tea Co. (India) Ltd.	Moran Tea Co. (India) Ltd.	Namdang Tea Co. (India) Ltd.	Varran Tea Ltd.	fc Leod Russel (India) Ltd.	falayalam Plantations (India) Ltd.	ea Estates (India) Ltd.	ssambrook Ltd.	uncan Agro Industries Ltd.	ishnauth Tea Co. Ltd.	16. Dimakushi Tea Co. Ltd.
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M/wisson	Answers
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17. Ghillid	17. Ghillidary Tea Co. Ltd.	West Bengal	31.12.83	8.00	14.85			
18. Gillan	18. Gillanders Arbuthnot & Co. Limited West Bengal	West Bengal	31.3.84	151.84	322.04	2.87	2.87	3.44
19. Jardine	19. Jardine Henderson Ltd.	West Bengal	31.3.84	250.00	312.96	Ë	0.01	0.01
20. Jayshre	20. Jayshree Tea and Industries Limited	West Bengal	31.3.84	410.00	4010.67	0.07	90.0	90.0
21. Joonkt	21. Joonktollee Tea and Industries Ltd.	West Bengal	31.12.84	30.36	24.13	1	1	1
22. Jutlibar	22. Jutlibani Tea Co. Ltd.	West Bengal	31.3.84	40.50	43.23	1		
23. Macnei	23. Macneill and Magor Ltd.	West Bengal	30.6.84	398.91	2961.60	2.45	3.14	Nil£
24. Rydak	24. Rydak Syndicate Limited	West Bengal	31.3.84	215.65	150.30	l	ŀ	
25. Tata Tea Limited		West Bengal	31.12.83	800.00	1652.48	I	1	J
26. Tengpa	26. Tengpani Tea Co. Ltd.	West Bengal	31.3 64	30.00	28.05	I	i	1
27. Tezpore	27. Tezpore Tea Co. Ltd.	West Bengal	31.12.82	97.23	406.26	1	1	1
28. Bombay Corpora	28. Bombay Burmah Trading Corporation Limited	Maharashtra	30.9.84	946.95	766.71	9.04	5.04	7.05
29. Kothari	29. Kothari (Madras) Limited	Tamil Nadu	30.6.83	554.50	2510.53	I	1	I
30. Stanes /	30. Stanes Amalgamated Estates Limited	Tamil Nadu	30.6.84	89.08	2100.38	I	ı	1
31. United Nilgiri Tea		Tamil Nadu	31.3.84	74.02	149.79	1	ľ	1
Estates	Estates Co. Ltd.							

* For the period 1.4.1979 to 31.3.1982

£ Account for the period 1.1.1983 to 30.6.1984

@ Account for 15 months.